

(d) It is the policy of the Government to bring out Telephone directories in regional languages, and this policy of printing directories in Hindi along with other regional languages in their respective regions is being pursued vigorously.

Fisheries Development Scheme in West Bengal

2602. SHRI V. NARASIMHA RAO :
SHRI B.K. DASCHOW
DHURY :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the West Bengal Government has taken up a big fisheries development scheme under a package programme to be entirely financed by the Central Government.

(b) whether the scheme has been duly approved by the Government ; and

(c) if so, the amount of money sanctioned for the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). A package programme had been drawn up in 1965 in the context of possible assistance under a bilateral agreement. This assistance did not materialise, but developmental measures to the extent feasible are being undertaken. The programmes proposed to be financed entirely by the Central Government are as follows :

1. A pilot scheme for brackish water fish farming in the Sunderbans.
2. Provision of landing and berthing facilities for fishing vessels. A fishing jetty has been sanctioned at Nankhana and additional sites will be surveyed. Investigations are in progress to select suitable sites for a port for larger fishing vessels.
3. Exploratory and experimental fishing will be undertaken in the Sunderbans area as well as in the Bay of Bengal.

The executing agency for minor fishing harbours will be the State Government. The other programmes will be taken up by the Central Deep Sea Fishing Organisation and other Central agencies.

(c) The programmes referred to in the answer to parts (a) and (b) of the question form part of general schemes in the Central and Centrally Sponsored sectors except in the case of Sunderbans scheme which pertains entirely to West Bengal for which an outlay of Rs. 50 lakhs has been provisionally made in the Fourth Five Year Plan. There is no State wise earmarking of outlays on the general schemes.

उचित मूल्य की राशन की दुकानें

2603. श्री हुकम चन्द कछवाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा एकत्र की गई जानकारी के अनुसार इस समय देश में उचित मूल्य की राशन की दुकानें कुल कितनी हैं; और

(ख) उन स्थानों की जनसंख्या क्या है जहाँ जहाँ पर सांविधिक रूप से तथा औपचारिक रूप से राशनिंग लागू है ।

खाद्य, कृषि, सामुदायिक विकास तथा गृह-कार मन्त्रालय में राज्य मन्त्री (श्री अन्नासाहिब शिन्दे) : (क), 137.5 हजार राशन की दुकानें और उचित मूल्य की दुकानें ।

(ख) इनके अन्तर्गत जनसंख्या :—

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| (1) सांविधिक, अर्थात् औप-
चारिक राशन व्यवस्था | 233 लाख |
| (2) अनौपचारिक राशन
व्यवस्था | 2440 लाख |

खाद्यान्नों को रखने के लिए गोदाम

2604. श्री हुकम चन्द कछवाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) खाद्यान्नों को सुरक्षित रखने के लिए सरकार के पाम इस समय सारे देश में कुल